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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.41/BB/17	-	Admission	230-232	NXP India Private Limited

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. SAJI.P. JOHN
SPT Legal Advocate for Petitioner

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. He has filed Memo and requested the Tribunal to issue notices to the authorities viz., R.D; ROC; Income Tax Department and to the O.L. The Registry is directed to prepare notices to the said authorities. The Counsel is directed to carry out publication in the newspaper. List it for hearing on 04/10/2017.


Member (T)


Member (J)